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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/187/2016  
NAME OF THE PETITIONER(S) : T.P. Balamurugan  
NAME OF THE RESPONDENT(S) : M/s Ponny Retail's Private Limited and 5 others  
UNDER SECTION : 397/398, 237, 235

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

①. S. Ananth  
Ashok Vishwanath  
for D. Chopal & D. Raju

Respondents R3 - R6



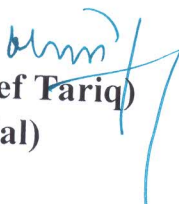
② Rajasekhar VK

Counsel for the petitioner

Rajanathan.

ORDER

Counsel for petitioner present and filed rejoinder by serving a copy on R3 to R6.  
He stated that since counsel for R2 is absent, he undertakes to serve a copy of  
rejoinder on R2. Put up on 05.01.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)